

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

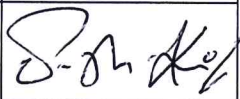
**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.178/252/HDB/2017
NAME OF THE COMPANY	Andromedia Energy technologies Pvt Ltd
NAME OF THE PETITIONER(S)	Andromedia Energy technologies Pvt Ltd & 04 Others Appelants
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ch. Pushyam Kiran	Advocate	PushyamKiran@gmail.com 9848037557	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Mr. Ch. Pushyam Kiran, learned counsel for the Petitioner. The learned counsel is directed to file Affidavit in regard to future compliance by tomorrow (14.12.2017). - Orders Reserved -



**MEMBER (Tech)**



**MEMBER (Judl)**